

(c) whether any agreement has been reached in this regard; and

(d) if so, the details thereof along with the names of other countries who have shown interest in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Based on Eighth Five Year Plan targets, the requirement of funds have been assessed as Rs. 40555 crores. However under National Telecom Policy 1994, the targets have been revised.

(i) To provide telephone on demand by 1-4-97.

(ii) To provide public telephone facility in all villages.

The additional investment to the tune of approximately Rs. 23000 crores is required for meeting this revised target which is envisaged to come partly from private sector and partly from department of Telecommunications.

(b) There is no specific proposal from Sweden in this regard.

(c) Question does not arise.

(d) Question does not arise.

National Highways

*13. SHRI S.B. SIDNAL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the roads/State Highways proposed to be declared as National Highways during the Eighth Five Year Plan, State-wise;

(b) the details of roads proposed to be declared as National Highways during 1994-95; and

(c) the details of the proposals for construction of bridges on National Highways during 1994-95 and during the Eighth Plan?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER):

(a) Based on the allocation earmarked under the Central Sector Roads programme in the 8th Five Year Plan, it has been possible to declare only one road viz. Kurnool-Chittoor in Andhra Pradesh as National Highway so far.

(b) It is too early to indicate the details of roads likely to be declared as National Highways during 1994-95.

(c) In the Annual Plan (1994-95), it is proposed to take up the construction of 245 bridges at an estimated cost of Rs. 336.05 crores and in the 8th Plan, 429 bridges at an estimated cost of Rs. 680 crores.

Murari Committee Report

*14. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government have considered the recommendations of the Murari Committee Report on the deep sea fishing industry;

(b) if so, the recommendations proposed to be implemented during 1994 particularly in Andhra Pradesh; and